

11-5-93

Hon Mr Mahasay Din Jm

Counter affidavit filed
by the respondents. List this
case on 14/5/93. In the
meantime Rejoinder if any
may also be filed.
Jm.

(15)

CR

Counter affidavit
has been filed
and kept on Record.
RA has not been filed
yet.

14-5-93

No sitting. Adjourned
to 20-5-93 for admission.

20-5-93

No sitting. Adjourned
to 7-7-93 for admission.

13/5/93

CR

RA has not been
filed yet
Submitted for the
Court.

19/5/93

O.R.

A.Mise Appl. No 1059/03
in OH 1838/92 has been
filed by Counsel for
Applicant on dt. 8.6.93.

This case sent to Court
No. 1 on dt 8.6.93.

8.6.93

misc. 1059/93
in
OA 1838/92

8.6.93 Hon. Mr. Mahasay Din, J.M.

The misc. petition no 1059/93
filed in OA 1838/92 is taken up
for hearing today on the request of
the Counsel for the petitioner.

The application was filed for cancellation
of the order of the transfer. The applicant
now wishes to withdraw the application
on the ground that he had been informed
by the respondents that they will consider
his request provided, the application
pending in the Tribunal is withdrawn.
In these circumstances, the application is
allowed and it is dismissed as withdrawn.

(lv)

Dr
J.M.